

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR NO. 2821 OF 2016

Dated: 22nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Maharashtra State Electricity Transmission Co. Ltd. Appellant (s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : -

ORDER

None for the Appellant. Learned counsel for the Appellant is directed to take necessary steps and cure the defects on or before 06.01.2017.

List the matter on **18.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt